

OFFICE OF THE  
DISTRICT & SESSIONS JUDGE  
UNAKOTI DISTRICT:: KAILASHAHAR

Monthly Statement regarding Pendency & Disposal Report for  
the month of April, 2019.

Name of the Court	Civil		Criminal		Petty Case		Total	
	Pending	Disposal	Pending	Disposal	Pending	Disposal	Pending	Disposal
District & Sessions Judge, Unakoti Dist., Kailashahar	<b>116</b>	<b>17</b>	<b>102</b>	<b>19</b>	<b>Nil</b>	<b>Nil</b>	<b>218</b>	<b>19</b>
Addl. District & Sessions Judge, Unakoti Dist., Kailashahar	<b>30</b>	<b>4</b>	<b>58</b>	<b>11</b>	<b>Nil</b>	<b>Nil</b>	<b>88</b>	<b>15</b>
Civil Judge (Sr. Divn.)-cum-Assistant Sessions Judge, Unakoti Dist., Kailashahar	<b>79</b>	<b>17</b>	<b>5</b>	<b>1</b>	<b>Nil</b>	<b>Nil</b>	<b>84</b>	<b>18</b>
Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.), Unakoti Dist., Kailashahar.	<b>50</b>	<b>5</b>	<b>266</b>	<b>128</b>	<b>217</b>	<b>136</b>	<b>533</b>	<b>269</b>
Civil Judge(Jr. Div.)-cum-J.M. 1 <sup>st</sup> Class, Kailashahar, Unakoti Dist.	<b>105</b>	<b>12</b>	<b>244</b>	<b>125</b>	<b>141</b>	<b>51</b>	<b>490</b>	<b>188</b>
J.M. 1 <sup>st</sup> Class-cum-Civil Judge(Jr. Div.), Kailashahar, Unakoti Dist.(Court No. 1).	<b>49</b>	<b>12</b>	<b>223</b>	<b>129</b>	<b>266</b>	<b>28</b>	<b>538</b>	<b>169</b>
J.M. 1 <sup>st</sup> Class-cum-Civil Judge(Jr. Div.), Kailashahar, Unakoti Dist.(Court No. 2).	Vacant Court		Vacant Court		Vacant Court		Vacant Court	

No. 2736 /

Dated, Kailashahar  
The 3<sup>rd</sup> May, 2019

Forwarded to: System Officer of District & Sessions Judge Court, Unakoti District, Kailashahar for necessary compliance.



(P. K. Dutta)  
District & Sessions Judge  
Unakoti Judicial District, Kailashahar.